

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, CALCUTTA
(CIRCUIT BENCH AT PORT BLAIR)
ORDER SHEET

O.A. No. 351/00750/2018

Applicant(S) : Anuwa Tuti

Respondents (S) : Forest

Advocate for the Applicant(s)

Advocate for the Respondent(s)

Ms. A.Nag

Shri S.C. Misra

Notes of Registry	Orders of the Tribunal
	<p>20.06.2018 [Port Blair] [DB]</p> <p>O R D E R [ORAL]</p> <p>Heard both the counsel. The applicant has prayed for a direction to the respondent authorities to consider the representation submitted by the applicant on 21.03.2018. Since the matter is within the administrative domain of the respondents, it is not adjudicated and left to the wisdom of Respondent No.5 to pass necessary orders on the representation of the applicant filed under Annexure-A-6. The exercise be completed at the earliest.</p> <p>The OA is accordingly disposed of at pre admission stage. No costs.</p> <p>[Dr. N. Chatterjee]M[A] [S.K.Patnaik]M[J]</p> <p>mps</p>